



**Government of Jammu & Kashmir  
Power Development Department  
Civil Secretariat, Jammu**

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**Notification**

**Jammu, 19<sup>th</sup> July 2024**

S.O. 370 In exercise of powers conferred by Para 3.3 of the Tariff Based Competitive Bidding Guidelines for Transmission Services issued vide resolution dated 13.04.2006 by Ministry of Power, Government of India read with the approval in the 10<sup>th</sup> Board of Director's Meeting of Jammu and Kashmir Power Transmission Corporation Limited held on 29.02.2024, the Government of Jammu and Kashmir hereby appoint the following Bid Processor Coordinator(s) (BPC) for the Transmission Project(s), as shown against each; namely:-

S.No.	Name of Project/Broad Scope of the Transmission Project	Bid Process Coordinator
01	Construction of Grid Sub Station at Wahipora and Sallar, Kashmir and allied transmission system.	PFCCL
02	Laying of downstream transmission network from upcoming 400/220 kV Grid Sub-Station Siot, Rajouri (ISTS).	PFCCL
03	Construction of 220 kV Grid Sub Station at Bhagthali, Kathua along with new 220 Kv line/ LILO Line tapping from existing 220 kV S/C Sarna-Hiranagar Line.	PFCCL

The appointment of the Bid Process Coordinator (BPC) shall be subject to the conditions laid down in the Guideline as amended from time to time by the Ministry of Power, Government of India in this regard.

**By order of Government of Jammu and Kashmir.**

Sd/-

(H. Rajesh Prasad) IAS  
Principal Secretary to Government  
Power Development Department

No:-PDD-Plan/50/2023-05(7220548)

Dated:19.07.2024

Copy to the:

1. Secretary (Power), Shram Shakti Bhawan, GoI, New Delhi.
2. Chief Secretary, J&K.



3. Principal/ Commissioner/ Secretary to Government of J&K, All Departments.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
6. Director, Information and Public Relations, J&K.
7. Chairperson, Central Electricity Authority, New Delhi.
8. Managing Director JKPTCL, J&K.
9. Director General Finance, Power Development Department.
10. Chief Engineer, JKPTCL, Jammu/ Kashmir.
11. Secretary JERC, UT of J&K and Ladakh
12. Senior Law Officer, Power Development Department, J&K.
13. General Manager, Ranbir Government Press for publication in Government Gazette.

*M. Bhat*  
19/VIII/XXIV  
(Lalit Bhat), JKES  
Deputy Director (Planning)  
Power Development Department